

**Toilet facilities in slum areas in Delhi**

3928. SHRI BAISHNAB PARIDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that around 56 per cent of children of slum areas in Delhi especially girls defecate in the open;
- (b) whether Government is aware that in such circumstances young girls who go out to relieve themselves in the open stand high risk of their misuse by anti-social elements; and
- (c) if so, the action plan of Government to provide toilet facilities for young girls and women in the slum areas to control any kind of untowards incident?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) to (c) Government of National Capital Territory of Delhi (GNCTD) has reported that some children of slum areas defecate in open, though the percentage of such children is not available. The Delhi Urban Shelter Improvement Board (DUSIB) on behalf of GNCTD has planned to construct toilet complexes in the slum areas subject to availability of space. The DUSIB is making arrangement for Mobile Toilet Facilities where space for construction of such toilet complexes is not available.

**Master Plan of Delhi**

3929. SHRI VIJAY GOEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the third (last) Master Plan of Delhi came into enforcement in 2001 or February, 2007 or not at all, if not then, when it would come into force;
- (b) whether the Master Plan of Delhi is under review, if so, since when;
- (c) when Delhi is going to have a Legal Plan under Section 7 of Delhi Development Act; and
- (d) reasons of delay by DDA in planning and not fulfilling the provisions given in Sections 6, 7 and 8 of the Delhi Development Act?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) Master Plan for Delhi-2021 (MPD-2021) was notified *vide* S.O. No. 141 (E) dated 7th February, 2014, and it came into force with immediate effect.